	2	2	
1	2	3	4
28.	D & N HAveli	0	128
29.	Daman & Diu	0	0
<b>3</b> 0.	Delhi	0	0
31.	Lakshadweep	0	0
32.	Pondicherry	0	0
	Total	5323*	74073**

- Out of 161722 problem Villages (PVs) identify in 1985 Survey.
- \*\* Status based on coverage of Not Covered habitations identify during 1994 validated survey.

## **Expansion of Water Ways**

5637. SHRIMATI SUSHMA SWARAJ : SHRI NAWAL KISHORE RAI :

Will the Minister of SURFACE TRANSPORT be pleased to state :

- (a) whether the Government have formulated any new schemes for the expansion of waterways in the country;
  - (b) if so, the details thereof; and
- (c) the time by which these schemes are likely to be implemented ?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN): (a) to (c) The development of Waterways is an ongoing process. Based on the recommendations of the Working Group for IWT sector, the Ninth Five Year Plan proposals have been formulated for the development of the Inland Water Transport which include ongoing schemes and new schemes. The following waterways have been identified for declaration as National Waterways subject to Techno-Economic Feasibility and availability of resources:

- (i) The Sunderbans
- (ii) The Godavari
- (iii) D.V.C. Canal
- (iv) The Mahanadi
- (v) The Mandovi, Zuari rivers and Cumberjua canal in Goa.

- (vi) The Narmada
- (vii) Barak
- (viii) East Coast Canal
- (ix) Kakinada-Madras Canal

No time frame can be indicated at this stage.

[English]

## World Bank Aid for AIDS

5638. SHRI MAHENDRA SINGH BHATI:

SHRI RAJENDRA AGNIHOTRI:

SHRI L. RAMANA:

DR. Y.S. RAJA SEKHARA REDDY:

SHRI VIJAY GOEL:

SHRI PANKAJ CHOWDHARY:

KUMARI SUSHILA TIRIYA :

SHRI MADHAV RAO SCINDIA:

SHRI G.A. CHARAN REDDY:

SHRI BHAKTA CHARAN DAS :

SHRI JAGAT VIR SINGH DRONA :

SHRI DINESH CHANDRA YADAV :

SHRI V.V. RAGHAVAN:

SHRI B.L. SHANKAR:

SHRIMATI GEETA MUKHERJEE:

SHRI SULTAN SALAHUDDIN OWAISI:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

- (a) whether the dreaded disease AIDS and HIV infected cases are growing at an alarming rate and the World Bank aid of Rs. 100 Million remain only half spent at the end of Five Years span for the contemplated AIDS prevantion and control programme; and
- (b) if so, the main reasons for such heavy under utilisation of World aid committed for the scheme, indicating the precise details of the contamplated scheme and how far it remained unimplemented ?

THE MINISTER OF TAXTILES (SHRI R.L. JALAPPA):
(a) and (b) In 1986 only 18 HIV positive cases were reported, whereas 52.802 HIV positive cases have been reported till 31st March, 1997. HIV/AIDS cases have now been reported from all States and Union Territories.

A comprehensive scheme for the preventation and control of HIV/AIDS in India was launched in September, 1992 with World Bank credit of US \$ 84 million. The approved scheme involved an expenditure of Rs. 222.6 crores for period 1992-97. The actual expenditure on

implementation of the scheme during this period is Rs. 275.22 crores.

The non-utilization of a part of the credit is primarily due to appreciation of the US \$ vis-a-vis INR and the fact that only 84% of actual expenditure is eligible for disbursement under the World Bank credit agreement. The programme is proposed to be further intensified during the 9th Five Year Plan.

## Death of Female Infants in Bihar

5639. DR. MURLI MANOHAR JOSHI : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

- (a) whether Government's attention has been drawn to the aditorial 'Ek Sharmnaak Kureeti' published in the Dainik Jagran and other newspapers to the effect that 14 lakh female infants are done to death every year in Bihar and if so, the facts thereof; and
- (b) the legislative and other steps proposed to be taken by Government to check the manace ?

THE MINISTER OF TAXTILES (SHRI R.L. JALAPPA): (a) and (b) The information is being collected.

[Translation]

## Meeting of Bihar Official

5640. SHRI RAMENDRA KUMAR: Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether a meeting was held in New Delhi on January 24, 1997 under the Chairmanship of the Secretary, Department of Water Resources in connection with floods, soil erosion and development of water resources in Bihar, in which other concerned officials of the Bihar Government and Union Government were also present; and
- (b) if so, the decision taken in the above meeting and the action being taken to implement the said decision ?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA): (a) Yes, Sir.

- (b) The issues discussed in the meeting and followup action taken are as under :
  - (i) In the meeting of Joint Team of Experts of Nepal and India held in January, 1997, the two sides have agreed to examine and assess the workload required for carrying out detailed studies

leading to Detailed Project Report to be prepared for Sapta Kosi High Dam.

The matter is being pursued with the Government of Nepal.

(ii) Government of Bihar would re-submit their estimate for undertaking counter protective measures in Bihar territory that would be necessitated due to the proposed implementation of Lalbakeya embankment in Nepal territory.

The revised estimate duly complying with the observations of Ganga Flood Control Commission (GFCC) is awaited from Bihar.

(iii) The scheme to prevent the erosion problem in Madhurapur-Mahendrapur area would be resubmitted through GFCC for reconsideration of Technical Advisory Committee of the Ministry.

Government of Bihar is yet to take further action in the matter.

(iv) The reimbursement claims of Bihar for 1996-97 towards maintenance of Kosi Flood Protection works in Nepal could be released early.

Rs. 69.78 lakhs have been reimbursed to Government of Bihar in February, 1997.

(v) The Drainage scheme for "Construction of sluice gate at Topra-Chaukiya-Paharpur embankment" would be put up for consideration of Steering Committee on Flood Proofing for its inclusion under Flood Proofling Programme.

In the meeting of the Steering Committee held in February, 1997, approval has been accorded for inclusion of this scheme under Flood Proofing Programme.

(vi) Central assistance for erosion problems by river Ganga near village Jhawa on Sonepur-Chapra National Highway could be considered during 9th Plan provided Planning Commission allocates adequate funds for the scheme.

The 9th Plan proposals are still under finalisation.

(vii) The issue of sharing of cost of Piprasi-Pipra ghat Embankment (between Bihar and U.P.) and Mahananda Embankment (between Bihar and West Bengal) would be discussed in the next meeting of the Ganga Flood Control Board.